



HIGH COURT OF DELHI: NEW DELHI.
(GENL.-ADMN.-I BRANCH)

No. 10/G-4/Genl.-I/DHC
Dated 07.04.2025

NOTIFICATION

It is notified for information of all concerned that Monday, the 14th April 2025, has been declared as a holiday for this Court and the Courts Subordinate to this Court, on account of birthday of Dr. B. R. Ambedkar.

It is further informed that, Saturday, the 5th July 2025 has been declared as a Court sitting day for this Court and Second Saturday, the 12th July 2025 has been declared as a Court sitting day for the Courts Subordinate to this Court, in lieu of holiday on Monday, the 14th April 2025.

The cases fixed for Monday, the 14th April 2025 in this Court and the Courts Subordinate to this Court shall be taken up on Tuesday, the 15th April 2025, in addition to the cases already fixed for the said date.

BY ORDER OF THE COURT

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

Endst. No. 670-721/I-G-4/Genl.-I/DHC

Dated 07.04.2025

Copy to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North West), Rohini, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (PC Act.) (CBI), RACC, Delhi.
17. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director (Delhi Judicial Academy), Dwarka Courts, New Delhi.

OIC (Jualt.)

9
P. S. K. H. S.
8/4/25

20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND.
28. The Hony. Secretary, Rouse Avenue Bar Association, Rouse Avenue Courts Complex.
29. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
30. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
31. The Member Secretary, Delhi State Legal Services Authority, 3rd Floor, Rouse Avenue District Court Complex, Pandit Deen Dayal Upadhyaya Marg, ND-110002.
32. The Secretary, Delhi High Court Legal Services Committee, 35-38, L.C. Block, Delhi High Court, New Delhi.
33. The Organizing Secretary, Delhi High Court Mediation Center, Delhi High Court, New Delhi.
34. The Superintendent, Central Jail, Tihar, New Delhi.
35. The Director, Doordarshan, Mandi House, New Delhi for announcement in News Bulletin.
36. The Director, All India Radio, New Delhi for announcement in News Bulletin.
37. The Chief Editor, UNI, 9, Rafi Marg, New Delhi.
38. The Chief Editor, PTI, PTI Building, 4, Parliament Street, New Delhi.
39. The Chief Editor, The Hindustan Times, 20, K. G. Marg, New Delhi.
40. The Chief Editor, Nav Bharat Times, 9-10, Bahadur Shah Zafar Marg, ND.
41. Registrar-cum-Secretary to Hon'ble the Chief Justice and PSs/CMs to all Hon'ble Judges, Delhi High Court, New Delhi.
42. JR-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
43. Registrar (IT), Delhi High Court, New Delhi for uploading the notification on the website and intranet of this Court.
44. The Coordinator, Delhi International Arbitration Center, Delhi High Court, New Delhi.
45. Registrar (Listing), Delhi High Court, New Delhi.
46. All Joint Registrars/Joint Registrars (Judl.), Delhi High Court, New Delhi.
47. A.C.P. (Security), Delhi High Court, New Delhi.
48. A.E. (Elect), PWD, Delhi High Court, New Delhi.
49. A.E. (Civil), PWD, Delhi High Court, New Delhi.
50. CMO In-charge, Delhi High Court Medical and Health Center, New Delhi.
51. The Officer In-charge, NIC, Delhi High Court, New Delhi.
52. Notice Board.

(SATISH GUSAIN)

JOINT REGISTRAR (GENL ADMN-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 17059-17237 /Holidays/Gaz/2025

Dated 09 APR 2025

Sub:- Notification.

Copy forwarded for information & necessary action to :

1. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charges, all branches of Central District, Tis Hazari Courts, Delhi.
3. The DDO, (Central), Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
5. The In-charge, Lock-up, Tis Hazari Court, Delhi.
6. The Reader/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) Tis Hazari Courts, Delhi for uploading on LAYERS.

(MUKESH KUMAR GUPTA)

District Judge, Comm.Court-07, (Central)
Officer In-charge Judicial Branch, (Central)
For Principal District & Sessions Judge (HQs)
Delhi